

**Fact-sheet on enforcement related issues for the State/UT**

<b>S. No.</b>	<b>Subject</b>	<b>Information</b>
1.	Name of State/UT	<b>Chandigarh</b>
2.	No. of Districts in the State/UT	<b>1</b>
3.	Name and Designation of the Food Safety Commissioner	Name: Mr. Arun Kumar Gupta, IAS Designation: Secretary (Health) and Commissioner Food Safety
4.	Contact details & e-mail	<b>Address:</b> Room No. 410, 4 <sup>th</sup> Floor, UT secretariat, Deluxe building, Sector 9, Chandigarh. <b>Tel:</b> 0172-2740008 <b>Fax:</b> 01722740216 <b>Email:</b> hs-chd@nic.in
5.	Name of Nodal Officer and contact details	Name: Mr. Sukhwinder Singh Tel: 0172-2543279 Email: s.sukhwinder@gmail.com
6.	Number of DO	Full Time: 1 Part Time:
7.	Number of AO	1
8.	Number of FSO	Full Time: 6 Part Time:
9.	Status of State Food Laboratories	Total Number- Number of functional laboratories-
10.	Number of Food Analyst	Nil, The lab of Punjab and Haryana are notified for testing of food samples of Chandigarh
11.	No. of State labs that are NABL accredited	NA
12.	Food Business Units licensed till date	Online: Offline: Nil
13.	Food Business Units registered till date	Online: Offline: Nil
14.	<b>Status of Online (FLRS) license/Registration in districts of States/UTS</b>	
<b>a</b>	No. of Districts issuing license/registration ONLINE only	1
<b>b</b>	No. of Districts issuing license/registration PARTIALLY ONLINE	Nil
<b>c</b>	No. of Districts issuing license/registration OFFLINE (MANUALLY)	Nil
15.	Whether State level Advisory Committee is <b>re-constituted</b> (SLAC)	Yes
16.	Whether District level Advisory Committee is <b>re-constituted</b> (DLAC)	Yes
17.	Whether Appellate Tribunal is operational?	Yes
<b>ANNUAL FOOD TESTING REPORT OF ENFORCEMENT SAMPLES (2018-2019)</b>		
18.	Number of food samples collected	315
19.	Number of food samples analyzed	315

20.	Number of food samples found adulterated, unsafe, substandard and misbranded	30
21.	Number of cases launched against FBOs	Adjudications- 21 Criminal Court- nil
22.	Details of Adjudications	No. of Cases disposed-
		No. of cases in which - 15 penalty is imposed
		Amount of Penalty raised- Rs. 3,35,000
23.	Details of Criminal cases	No. of cases convicted- Nil
		No. of cases Acquittal- Nil
		Amount of Penalty raised-